

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-25/2003/5219/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pijush Pratim Bairagi,
Special Judge, CBI, Assam,
Addl. Court No. II,
Chandmari, Guwahati-3.

Dated Guwahati the 14th June, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. SPL/CBI/Addl-II/149-2024/338, dtd. 12.06.2024.
Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 15.06.2024 till the morning of 18.06.2024**, has been granted.

The Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati, in his absence, the learned Special Judge, CBI & NIA, Guwahati, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-25/2003/5220-5222/A, dated , 14-06-2024

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati.
2. The Special Judge, CBI & NIA, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)